845

South? It is reported that 57 per cent, of the excess profit will be given to the growers in the South whereas under the SISMA formula, they are getting more.

DR. P. S. DESHMUKH: Both these formulae were discussed at the recent meeting which was representative of all the interests and it was definitely agreed that the formula evolved by the Government was more satisfactory from every point of view.

SHRI A. P. JAIN: The actual working of the formula depends upon the cost structure, number of days the factory works and naturally they will vary not only between the North and the South but between factory and factory.

SHRI N. PRASADARAO: Is it not a fact that the South Indian Sugar Mills Association decided that the same formula should continue for this season also?

SHRI A. P. JAIN: In the South, Yes.

SHRI N. PRASADARAO: And the percentage proposed by the Government is much lower than the percentage given by the Mills Association?

SHRI A. P. JAIN: The new formula takes into account all the factors and naturally conditions in regard to the North vary from those in the South and the new formula for the North is based upon different data.

SHRI N. PRASADARAO: I am speaking only for the South and not for other regions. Is not the percentage worked out by the Government for the South lower than the percentage given by the Sugar Mills Association?

Dr. P. S. DESHMUKH: This question was raised and the decision taken at the meeting was that this should be further examined so far as the percentage was concerned

MECHANICAL FARMING IN PUNJAB

♦179. SHRI H. C. MATHUR: Will the Minister for Foor ANII AGRICULTURE be

pleased to state in what States Central schemes for mechanical farming are working?

THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH): In two states, *viz.*, Jammu and Kashmir and Bhopal.

SHRI H. C. MATHUR: Has any such scheme been taken up in Punjab? And may I know whether the Centre has anything to do with the mechanical farming scheme in Punjab?

Dr. P. S. DESHMUKH: No—not directly in any case.

SHRI H. C. MATHUR: Is it a fact that the State Government took up this scheme on its own and there have been huge losses in this scheme and has the Central Government been approached to share that loss?

Dr. P. S. DESHMUKH: No. I am not aware of it.

SHRr H. C. MATHUR: Is he aware of a report submitted by the Punjab Government's Public Accounts Committee wherein it has been stated that a scheme in conjunction with the Central Government had been taken up there and it had resulted in huge loss —about Rs. 50 lakhs—and the loss is to be shared by the Centre and the State of Punjab?

DR. P. S. DESHMUKH: Nothing of the sort has come to my notice. I should like to have notice of the question.

SHRI H. C. MATHUR: What is the basis on which mechanical farming is taken up in these two States of Jammu and Kashmir and Bhopal?

DR. P. S. DESHMUKH: Availability of large portions of land. In fact we have suggested to other States also that if there are large areas of land where irrigation can be arranged the Centre would be prepared to start mechanized farms there.

SHRI H. C. MATHUR: What is the basis on which the mechanical farming by the Centre is taken up in the States?

DR. P. S. DESHMUKH: Availability of land on a large scale, as I said.

Written Answers

- SHRI H. C. MATHUR: Am I to understand that there is no land available on a large scale except in these two States?
- DR. P. S. DESHMUKH: Yes. So far as reports go, no other State has reported that there are large places available and that they would like the Central Government to take up mechanized farming.

MR. CHAIRMAN: Questions are over.

WRITTEN ANSWERS TO QUESTIONS

RAIL TRANSPORT FOR TRANSPORT OF MANUFACTURED GOODS

- *168. SHRI V. K. DHAGE: Will the Minister for RAILWAYS be pleased to state:
- (a) whether there is any plan under consideration to provide cheap rail transport for taking manufactured goods over the country from the factories; and
- (b) if so, what are the main features of the scheme?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) and (b). As announced in the last Budget speech of the Minister, the implications and the practicability of certain suggestions for adjustments in the freight rate structure necessary for a developmental economy are under examination. This examination will include consideration of any suggestion for reducing the incidence of freight burden on the distribution of industrial products where justified.

CENTRAL COLLEGE OF AGRICULTURE

- *180. MOULANA M. FARUQI: Will the Minister for FOOD AND AGRICULTURE be pleased to state:
- (a) the number of students from each State studying at present in the Central College of Agriculture; and

(b) the expenditure incurred on the college in the year 1953-54?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) A statement is placed on the Table of the House. [See Appendix VIII, Annexure No. 45.]

(b) Rs. 3,27,100.

f CLEARING OF FORESTS IN ANDAMAN AND NICOBAR ISLANDS

- *127. MOULANA M. FARUQI: Will the Minister for FOOD AND AGRICULTURE be pleased to state:
- (a) whether the work of clearing forests is going on in both the Andaman and Nicobar groups of islands; and
- (b) how far the work has progressed so far?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) No. It is going on in the Andamans group of Islands only.

(b) About 3,337 acres have been cleared so far.

NEW POST OFFICES IN MYSORE STATE

- 78. SHRI M. VALIULLA: Will the Minister for COMMUNICATIONS be pleas ed *to* state the number of rural post offices in Mysore State—
 - (i) which were opened in the year 1953-54; and
 - (ii) which are proposed to be opened in the year 1954-55?

THE DEPUTY MINISTER FOR COM-MUNICATIONS (SHRI RAJ BAHADUR): Ci) 64.

(ii) 73.

WATERMEN ON THE RAILWAYS

79. SHRI M. VALIULLA: Will the Minister for RAILWAYS be pleased to state:

tPostponed from the 1st December 1954.